

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 36**

**C.P. (IB)/68(MB)2024**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 24.04.2024**

**NAME OF THE PARTIES:      IDBI TRUSTEESHIP SERVICES LIMITED**  
**V/s MR. ADITYA RAHEJA**

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

1. Adv. Zaid Mansuri i/b. DSK Legal for Financial Creditors.
2. Ms. Shaila Taware, Advocate for Resolution Professional.
3. Adv. Aditya Joby i/b Joby Mathew & Associates on behalf of the Personal Guarantors.
4. Learned Counsel for the RP informs that RP report has been filed in the Registry and is yet to be numbered.
5. List this matter on **09.05.2024** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna